



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.03.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 20.03.2026 & 23.03.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5198, 5219, 6111 of 2023 & 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913,914, 1245, 1246, 1247, 1721, 1839, 2403, 2407, 2867, 3141, 3171, 3335, 3757, 3770, 3787, 3788, 3789, 3795, 3796, 3855, 3902, 5212, 5378 of 2025 & 597, 1800 of 2026	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Ors. (Authorized Representative for Class of Creditors)	20.03.2026	16.04.2026
	Part Heard			

2.	Comp. App. (AT) (Ins) No. 1548 of 2024 Part Heard	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvt. Ltd. With	20.03.2026	13.04.2026
3.	Comp. App. (AT) (Ins) No. 1553 - 1555 of 2024 & I.A. No. 6632 of 2025 Part Heard	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvts. Ltd. & Anr.	20.03.2026	13.04.2026
4.	Competition App. (AT) No. 07 of 2021 & I.A. No. 5750 of 2024 Part Heard	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	20.03.2026	16.04.2026
5.	Comp. App. (AT) (Ins) No. 1511 & 1512 of 2025 Part Heard	Manoj Kumar Jain Vs. IDBI Bank & Anr.	20.03.2026	10.04.2026
6.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	23.03.2026	22.04.2026
7.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	23.03.2026	22.04.2026

8.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	23.03.2026	22.04.2026
9.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	23.03.2026	22.04.2026
10.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	23.03.2026	22.04.2026
11.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	23.03.2026	22.04.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar